

ITEM NO.17

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2523/2024

ANWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 29-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ali Qambar Zaidi, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Anurag Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records are not required as per Order XX Rule
5 (3) of SCR.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

SUJATA SINGH
Registrar

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